

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTINGS:BILASPUR**

**Original Application No.203/00087/2020**

Bilaspur, this Thursday, the 23<sup>rd</sup> day of January, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Madhulika Verma, W/o Shri Sanjeev Verma  
Aged about 52 years, presently working as  
PGT-II/SECR HSS/BSP, R/o L-3, Vinoba Nagar,  
Bilaspur (CG) 495001, Mobile No. 9424162757      **-Applicant**

(By Advocate –**Shri A.V.Sridhar**)

**V e r s u s**

1. Union of India, Through the General Manager,  
South East Central Railway, New GM. Building,  
Bilaspur Chhattisgarh 495001
2. Principal Chief Personnel Officer,  
South East Central Railway Bilaspur (C.G.) 495001
3. Divisional Railway Manager,  
South East Central Railway Bilaspur Division  
Bilaspur (C.G.) 495001
4. Sr. Divisional Personnel Officer, South East Central Railway  
Bilaspur (CG) 495001      **- Respondents**

(By Advocate –**Shri Vivek Verma**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

The applicant is working as Post Graduate Teacher (PGT)  
with the respondent department since January 2009.

**2.** Learned counsel for the applicant submits that the pay fixation of the applicant should be done as per Railway Board order dated 12.10.2018 (RBE 158/2018).

**3.** Learned counsel for the applicants further submits that in case the applicants are given the benefit of the said O.M. their grievances would be redressed.

**4.** Learned counsel for the applicants submits that the applicants would be satisfied if the respondents are directed to consider the case of the applicants in the light of above mentioned O.M.

**5.** Accordingly, at this stage, without going into the merits of the case, this O.A. is disposed of by directing the respondents to consider the case of the applicants in the light of the O.M. dated 28.09.2018 issued by the Ministry of Finance, Department of Expenditure RBE No. 158/2018 dated 12.10.2018 within a period of 60 days from the date of receipt of a certified copy of this order. The decision so taken may be advised to the applicants. No costs.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
rn

**(Navin Tandon)**  
**Administrative Member**